

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)**

**CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA(IBC)/1307/2024 in CP(IB) No.296/7/HDB/2018
NAME OF THE COMPANY	Lanco Babandh Power Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Babandh Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1307/2024**

**Present:** Ld. Counsel Mr. L. Venkateshwar Rao for the Applicant.

Ld. Counsel Ms. Shalya Agarwal for the Liquidator.

It is stated by the Liquidator that counter has been e-filed. However, the physical copy of the counter be filed within two days, lest opportunity stands closed. For hearing, **matter is adjourned to 31.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**